



# Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,  
Nauroji Nagar, New Delhi-110029

Petition No. 229/TL/2024

Dated: 21.8.2024

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by NERES XVI Power Transmission Limited, Core-4, Scope Complex 7, Lodhi Road, New Delhi-110003 for transmission of electricity under the "Transmission Scheme for North-Eastern Region Expansion Scheme-XVI (NERES-XVI)" on a Build, Own, Operate and Transfer (BOOT) basis (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Scope of Transmission Scheme	SCOD Effective Date
1	<ul style="list-style-type: none"> <li>▪ Establishment of Gogamukh substation 400/220/132kV               <ul style="list-style-type: none"> <li>○ 500MVA, 400/220kV ICT: 2 nos.</li> <li>○ 200MVA, 220/132kV ICT: 2 nos.</li> <li>○ 420kV, 125MVAr Bus reactor: 2 nos.</li> <li>○ 400kV ICT bays: 2 nos.</li> <li>○ 220kV ICT bays: 4 nos.</li> <li>○ 132kV ICT bays: 2 nos.</li> <li>○ 400kV Bus reactor bays: 2 nos.</li> <li>○ 220kV Bus coupler bay: 1 no.</li> <li>○ 220kV Transfer bus coupler bay: 1 no.</li> <li>○ 132kV Transfer Bus coupler bay: 1 no.</li> </ul> </li> <li>▪ 400kV line bays: 4 nos. [for termination of LILO of one D/c line (ckt-1 &amp; ckt-2 of line-1) of Lower Subansiri - Biswanath Chariali 400kV (Twin Lapwing) 2xD/c lines]</li> <li>▪ 220kV line bays: 2 nos. [for termination of Bihpuria - Gogamukh 220kV D/c line (line to be implemented by AEGCL)]</li> <li>▪ 132kV line bays: 4 nos. [2 no. for termination of LILO of one circuit of North Lakhimpur - Dhemaaji 132kV new D/c line (LILO to be implemented by AEGCL) &amp; 2 no. for termination of Gogamukh (ISTS) - Gerukamukh (Arunachal Pradesh) 132kV D/c line]</li> </ul> <p><b>Additional space for future expansion:</b></p> <ul style="list-style-type: none"> <li>▪ 400/220kV, 1x500MVA ICT- 1 no. (along with associated bays at both levels)</li> <li>▪ 220/132kV, 1x200MVA ICT- 1 no. (along with associated bays at both levels)</li> <li>▪ 420kV, 1x125MVAr bus reactor along with associated bays</li> <li>▪ 12 nos. of 400kV line bays for future lines               <ul style="list-style-type: none"> <li>○ 4 nos. of 400kV line bays for termination of Dibang- Gogamukh 2xD/c lines</li> <li>○ 2 nos. of 400kV line bays (along with 2x80MVAr switchable line reactor) for termination of Gogamukh- Biswanath Chariali 400kV D/c (Quad) line</li> <li>○ 6 nos. of 400kV line bays (along with switchable line reactor) for future lines</li> </ul> </li> <li>▪ 6 nos. of 220kV line bays for future lines</li> <li>▪ 6 nos. of 132kV line bays for future lines</li> <li>▪ 220kV Bus sectionalizer bay :1 set</li> <li>▪ 220kV Bus coupler bay: 1 no.</li> <li>▪ 220kV Transfer bus coupler bay: 1 no.</li> <li>▪ 132kV Bus sectionalizer bay :1 set</li> <li>▪ 132kV Transfer Bus coupler bay: 1 no.</li> </ul>	30 Months from date of signing of the SPA (30.11.2026)
2	<ul style="list-style-type: none"> <li>▪ Extension works at Gerukamukh (Arunachal Pradesh) 132kV S/s</li> <li>▪ 132kV line bays: 2 nos. (for termination of Gogamukh (ISTS) - Gerukamukh (Arunachal Pradesh) 132kV D/c line)</li> </ul>	
3	Gogamukh (ISTS)-Gerukamukh (Arunachal Pradesh) 132kV D/c (Zebra) line	
4	LILO of one D/c (ckt-1 & ckt-2 of line-1) of Lower Subansiri- Biswanath Chariali 400 kV (Twin Lapwing) 2xD/c lines at Gogamukh S/s	

**Note:**

- (a) DoP, Arunachal Pradesh to provide space at Gerukamukh (Arunachal Pradesh) S/s for implementation of 2 no. 132kV line bays. TSP to provide Rs. 39.36 Lakhs to DoP, Arunachal Pradesh pertaining to additional land acquisition at Gerukamukh (Arunachal Pradesh) S/s and dismantling and erection of already installed structures with the associated civil works in Gerukamukh (Arunachal Pradesh) S/s.
  - (b) Bihpuria (AEGCL)- Gogamukh (ISTS) 220 kV D/c line is to be implemented by AEGCL.
  - (c) LILO of one circuit of North Lakhimpur (AEGCL)-Dhemaaji (AEGCL) 132 kV new D/C line is to be implemented by AEGCL.
2. The Central Transmission Utility of India Limited vide its letter dated 18.6.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
  3. Based on the material available on the record, the Commission vide order dated 20.8.2024 in Petition No. 229/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
  4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to NERES XVI Power Transmission Limited before the Commission can be accessed at the [https://www.techno.co.in/public/uploads/2/2024-06/techno\\_application\\_for\\_tl\\_final1.pdf](https://www.techno.co.in/public/uploads/2/2024-06/techno_application_for_tl_final1.pdf) or inspected by any person in the Commission's office by following the laid down procedure.
  5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 3.9.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
  6. The application shall be taken up for the further hearing by the Commission on 5.9.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Harpreet Singh Pruthi)  
Secretary